



RESERVE BANK OF INDIA

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February 2, 2005

Reserve Bank Cancels Certificate of Registration of Flair Investment and Finance Ltd., Hyderabad

The Reserve Bank of India, has on January 20, 2005 cancelled the certificate of registration issued to Flair Investment and Finance Limited, having its registered office at 4-7-356, Esamia Bazaar, Hyderabad 500 027 (since shifted to 8-2-680/B, Road No.12, Banjara Hills, Hyderabad-500 034) for carrying on the business of a non-banking financial institution.

Under powers conferred by Section 45IA of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45IA of the Reserve Bank of India Act, 1934.

**P.V.Sadanandan
Manager**

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